

In addition to the National Lok Adalats as directed by the National Legal Services Authority, New Delhi, as per the directions of the Andhra Pradesh State Legal Services Authority, Amaravati the following Special Lok Adalats are to be conducted on specific subject matters in the months of March, July and October, 2023 by the Andhra Pradesh High Court Legal Services Committee, Amaravati at Andhra Pradesh High Court premises for settlement of cases pending before the Hon'ble High Court.

S.No.	Dates for Specific Subject matters for Lok Adalat	Specific subject matters for Lok Adalat.
1	18.03.2023 (3 rd Saturday)	Family Disputes, Consumer Matters, IPR matters pending before Quasi Judicial Authorities
2	29.07.2023 (5 th Saturday)	Motor Accident Cases, Land Acquisition matters
3	21.10.2023 (3 rd Saturday)	Revenue and other ancillary matters pending before the Revenue Authorities at Various levels.